

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **22.10.2024** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 379/2024 For Exemption IA No. 1037/2024	Mr. Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Ponguleti Prasad Reddy & 5 Ors.	Mr. Nithyavendhan K	
2.	Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T saravanakumar, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 281/2024 For Condone Delay IA No. 741/2024 For Exemption IA No. 742/2024	Kamineni Venkata Krishan Rao Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr.	Mr. TK Bhaskar	
4.	Comp App (AT) (CH) (Ins) No.352/2024 For Exemption IA No. 964/2024 For Stay IA No. 965/2024	Aravinda Rani Sannapureddy Suspended Director of Nandi Irrigation Systems Limited Vs Rishabh Triexim LLP & Anr.	Mr. Pawan Jhabakh	Mr. Amir Bavani- R1
5.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of M/s ASR Engineering & projects Ltd. Vs Central Bank of India Limited Rep by Mr. Kamal Syed & Anr.	Ms. R Moneshaa	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd	Mr. Arun C Mohan	Mr. Vishnu Mohan
7.	Restoration App. No. 12/2024 in Comp App (AT) (CH) (Ins) No. 226/2023	The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr.	Ms. R Meenakshi	
8.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar- R1
9.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022 Leave to file IA No. 947/2024	ISPT LLC Vs M/s Indo Shell Mould Ltd. & Anr	Mr. Vikram Veerasamy	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan R1
11.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. WITH	Mr. B Arvind Srevatsa	Mr.S. Satyanarayanan- R1 Mr. R Sugumaran- R5
12.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. WITH	Mr. Abhinav Parthasarathy	Mr.S. Satyanarayanan- R1 Mr. R Sukumaran- R2

13.	IA No. 202/2021, 641/2022 & 1042/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr.S Satyanarayanan- R1 Mr. MS Viswanathan R2 Mr. R Sukumaran- R3
14.	IA No. 987/2022 (For Additional docs.) in TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capital Pvt. Ltd. & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana R14 -R17 Mr. Rohan Aloor
15.	IA No. 590 & 594/2021 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Directions IA No. 204/2023	Sumit Binani Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr	Mr. Sandeep Bajaj Allwin Godwin	Mr.Y Suryanarayana- R1 Mr. Anirudh Krishnan- R2
16.	IA No. 348 & 349/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021	M/s. Malayalam Industries Ltd. Vs. Mr. K Easwar Pillai, RP of M/s. Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors	Mr. G.R. Lakshmanan	Mr. S. Sethuraman
17.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818,1094/2022, 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhuran Vs Mr Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand-R1, R2

18.	IA No.519 & 861/2024 (To implead) in Comp App (CH) (Ins) No. 131/2024 For Stay IA No.355/2024 To Vacate Stay IA No. 862/2024 To Adv. Hg. IA No. 863/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr. WITH	Ms. R Moneshaa	Mr. Adith Narayan Vijayaraghavan- R2
19.	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No.362/2024	M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	
20.	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
21.	IA No. 483/2024 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 177/2024 For Stay IA No. 485/2024 For Exemption IA No. 484/2024	Rythm Jain Through her SPA Holder Mr. Lallan Singh Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Ms. Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App AT) (CH) (Ins) No. 199/2024 For Urgent Listing IA No. 543/2024	Atlanti Spinning and Weaving Mills Ltd rep. by its Liquidator Ms. Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, M/s. Sir Cloth Manufacturer Co. & 3 Ors WITH	Mr. VV Sivakumar	Mr. Ankur Goel- R1
23.	Comp App (AT) (CH) (Ins) No. 252/2024 For Urgent Hearing IA No. 678/2024 For Exemption IA No. 679/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors.	Mr. VV Sivakumar	
24.	IA No. 971/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Limited Rep by its Liquidator, Mr. Yadavalli Sai Karunakar	Mr.S Sathyanarayanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No. 80/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
26.	Comp App (AT) (CH) No. 116/2023	S John Rose Vs The Tamilnadu Mercantile Bank Ltd & Anr.	Mr. T Sathiyamoorthy	Mr. B Giridhara Rao- R1 Mr. K Mohanamuruli- R2
27.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No.977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/s Falcon Tyres Ltd. (In Liquidation) & Anr.	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
28.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra- R1 Ms. Puja Patwari- R2
29.	Comp App (AT) (CH) (Ins) No.245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	
30.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Mr. Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh- R2 Ms. Puja Patwari- R3
31.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh- R2 Ms. Puja Patwari- R3
32.	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh- R1

33.	Comp App (AT) (CH) No. 20/2024 For Stay IA No.351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	Ms. Lily Francis
34.	Comp App (AT) (CH) No. 21/2024 For Stay IA No.352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
35.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Mr. Kamalesh Kumar Singhania Liquidator - Khaitan Electricals Ltd. & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal-R1
36.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No.153/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors. WITH	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Surendar- R2 Mr. T Sundar Rajan- R3
37.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors	Mr. Santosh Ukkur	Mr.T Ravichandran- R1 Mr.T Sundar Rajan R2 Mr.K Surendar- R3
38.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt. Ltd. & 8 Ors.	Mr. AK Mylsamy	Mr. EK Kumaresan- R2
39.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu- R1 R2
40.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	Mr. VV Sivakumar- R1
41.	Comp App (AT) (CH) (Ins) No. 261/2024 For Stay IA No. 694/2024	P Krishna Vs Bank of Maharashtra & Anr.	Mr. Mayan H Jain	Mr.T Ravichandran-R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	
43.	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
44.	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
45.	TA (AT) No. 78/2021 (CA (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah-R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5, R7-R10
46.	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah-R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5, R7-R10
47.	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd	Mr. Varun Srinivasan	Mr.Y Suryanarayana
48.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd. & Anr.	Mr. Kairav Trivedi, CA	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2
49.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No.410/2021 To adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr.T Ravichandran	Mr. Thriyambak J Kannan
50.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr.T Ravichandran	Mr. Thriyambak J Kannan

51.	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar- R1
52.	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan
53.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No.1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
54.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of M/s Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr.	Ms. S Shanmitha	Mr.Adhivarahan R1
55.	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No.286/2023 For Stay IA No.285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy R2
56.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors WITH	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
57.	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd	Mr. SR Raghunathan	Mr. T Ravichandran
58.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
59.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Saurabh Nikalje

60.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana-R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan- R5
-----	---	---	---------------------	--

02.00 PM

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
61.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	R Moneshaa	Mr. AR Ramanathan- R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbagh R10
62.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbagh	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
63.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr.Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla- R6 Mr.Ashwin Shanbagh- R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan- R10

64.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan- R1 Mr. Bhagavat Krishnan- R3, R5 & R6 Mr. Ashwin Shanbagh- R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
65.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. Surya Teja SS Nalla- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. Ashwin Shanbagh-R6 Ms. R Moneshaa- R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in